

**Central Administrative Tribunal
Principal Bench**

**CP No.732/2017
In
OA No.1476/2016**

New Delhi, this the 29th day of January, 2018

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Ms. Nita Chowdhury, Member (A)**

Sujata Thakur, Aged 59 years,
W/o Shri Kuldeep Singh,
R/o 151, Medha Apartments,
Mayur Vihar Phase-1 Extension,
Delhi-110091

(Retired on 31.03.2016 as GM Corporate Marketing and Sales,
ITDC)

...Applicant

(By Advocate : Shri Ashim Sridhar)

Versus

1. Rashmi Verma,
Secretary, Ministry of Tourism,
Union of India,
1, Transport Bhawan,
Sansad Marg,
New Delhi.
2. Ravneet Kaur,
Chairman & Managing Director,
India Tourism and Development Corporation ,
Scope Complex Core 8,
6th Floor, Lodhi Road,
New Delhi-110003.

...Respondents

(By Advocate : Dr. Ch. Shamsuddin Khan
Ms. Mahima Gupta for Shri Anish Chawla)

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J) :-

Learned counsel for respondents submits that they have fully
complied with the orders of this Tribunal and the payments have

already been released to the applicant's bank account through RTGS and accordingly, prayed for closing of the CP.

2. In the circumstances and in view of the substantial compliance of the orders of this Tribunal, the CP is closed. Notices are discharged. However, if the applicant is still having any other grievance, he may avail his remedies, in accordance with law.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar)
Member (J)

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